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Title: Introduction of the Children Protection Bill, 2014.

SHRIMATI SUPRIYA SULE (BARAMATI): I beg to move for leave to introduce a Bill to provide for protection of children from exploitation, domestic violence, trafficking for prostitution, corporal punishment and kidnapping and for matters connected therewith.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill to provide for protection of children from exploitation, domestic violence, trafficking for prostitution, corporal punishment and kidnapping and for matters connected therewith."

The motion was adopted.

SHRIMATI SUPRIYA SULE: I introduce** the Bill.

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